

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 4569
ANSWERED ON 19TH MARCH, 2026

EDIBLE OIL AND OILSEED PROCESSING CAPACITY

4569. MS IQRA CHOUDHARY:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the total edible oil and oilseed processing capacity created during the last five years under Central schemes indicating sanctioned capacity versus actual operational capacity, year-wise and State-wise particularly for Uttar Pradesh;
- (b) the extent of India's edible oil import dependence during the same period and the quantifiable gap between domestic oilseed production processing capacity and actual output along with the reasons recorded by the Government for continued reliance on imports;
- (c) the number of representations or grievances received from domestic processors regarding raw material shortages, price volatility, export-import policy changes and infrastructure bottlenecks particularly in Uttar Pradesh;
- (d) the findings of monitoring third-party evaluation or audit reports on value addition, capacity utilisation and viability of supported units; and
- (e) the specific policy, fiscal or investment interventions introduced to reduce import dependence and ensure higher capacity utilisation in Uttar Pradesh?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) & (b): As informed by Department of Agriculture & Farmers Welfare, Ministry of Agriculture & Farmers Welfare, the Union Cabinet approved the National Mission on Edible Oils-Oilseeds (NMEO-OS) on 3rd October, 2024 with an outlay of Rs. 10,103.38 crore (with a central share of Rs 7,481.67 crore) to boost domestic oilseed production and to strive toward self-sufficiency in edible oils. The mission aims to increase primary oilseed production to 69.7 million tonnes, expand area coverage to 33 million hectares, and improve productivity to 2,112 kg/ha by 2030-31.

The Mission is being implemented in a cluster-based approach with market linkage. Value Chain Clusters are managed by Value Chain Partners such as Farmer Producer Organizations (FPOs), cooperatives and other agencies. Under these clusters, farmers are provided free high-quality seeds upto area of 1 hectare each and training on good agricultural practices. In addition, the Mission also supports the establishment and upgradation of post-harvest infrastructure (oil mills) to improve the capacity & efficiency of edible oil production. So far, 348 Oil Mills Sanctioned under NMEO- Oilseeds during 2025-26, state wise details is enclosed at **Annexure-I**.

A Centrally Sponsored Scheme namely, National Mission on Edible Oils - Oil Palm (NMEO-OP) has been launched during August, 2021 with the aim to enhance the edible oils availability in the country by harnessing Oil Palm area expansion, increasing Crude Palm Oil (CPO) production and to reduce the import burden on edible oils. The scheme is currently being implemented in 15 States across the country. At present the Scheme is not being implemented

in Uttar Pradesh. Currently, there are 27 operational oil palm processing mills across the country and the details are attached at **Annexure –II**.

As informed by Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution, domestic edible oil production is insufficient to meet national demand, making India heavily dependent on imports.

Though the country has adequate installed processing capacity, its utilisation remains sub-optimal due to limited availability of oilseeds, seasonal supply variations, and price competitiveness of imported oils. The gap between domestic production and consumption is bridged through imports. Details of edible oil imports in last five years are as follows-

Oil Year# (Nov.-Oct.)	Production of Oilseeds (LMT)	Domestic Availability of Edible Oils (LMT)	Imports of Edible Oils* (LMT)	Total Availability/ Consumption (LMT)	% Share of imports
2020-21	359	111.51	134.52	246.03	54.7
2021-22	379.63	116.5	141.93	258.43	54.9
2022-23	413.55	124.23	165.00	289.23	57.04
2023-24	396.69**	121.75**	156.55	278.3	56.25
2024-25	429.89	126.3**	160.72	287.02	56.00

Oil Year - November to October, covers both Kharif and Rabi Oilseeds Crops.

* Directorate General of Commercial Intelligence & Statistics (Ministry of Commerce)

**Based on the final Advance Estimates declared by DA&FW released on 20.11.2025

(c): Department of Food and Public Distribution has received 24 representations from different edible oil industry associations regarding suggestions on the import and export policy for edible oils, oil meal and congestion at Ports.

(d) & (e): As mentioned above, Government is implementing several schemes viz. National Mission on Edible Oils-Oilseeds, National Mission on Edible Oils - Oil Palm (NMEO-OP). Further, Ministry of Food Processing Industries (MoFPI) has been supporting setting up/ expansion of food processing infrastructure, including edible oil & oilseeds processing units through its two Central Sector Scheme viz. Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and a Centrally sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) Scheme. These schemes are not region or state specific but demand driven and are implemented across the country including Uttar Pradesh.

The mid-term impact evaluation of the schemes of PMKSY and PMFME has reported that scheme intervention has resulted in value addition, formalization, reduced wastage, and increase in private investment leverage in food processing enterprises including those of edible oil & oilseeds processing.

As on 31.12.2025, under Creation / Expansion of Food Processing & Preservation Capacities Scheme (CEFPPC), component scheme of PMKSY, 2 projects related to edible oil processing are approved with approved grants in aid of Rs 10 crore in the state of Uttar Pradesh. Under PMFME scheme, 3969 micro food enterprises related to oil processing have been approved in the state of Uttar Pradesh.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 4569 FOR ANSWER ON 19TH MARCH, 2026 REGARDING “EDIBLE OIL AND OILSEED PROCESSING CAPACITY”

State/UT wise Oil mill sanctioned under NMES-Oilseeds during 2025-26

S.No	State/ UT	Oil mill sanctioned in numbers
1	Andhra Pradesh	10
2	Arunachal Pradesh	5
3	Assam	56
4	Bihar	27
5	Chhattisgarh	15
6	Gujarat	9
7	Jharkhand	4
8	Jammu & Kashmir	1
9	Karnataka	9
10	Madhya Pradesh	11
11	Maharashtra	27
12	Meghalaya	4
13	Nagaland	16
14	Odisha	16
15	Punjab	24
16	Rajasthan	16
17	Sikkim	10
18	Tamil Nadu	56
19	Tripura	8
20	Telangana	14
21	Uttar Pradesh	3
22	Uttarakhand	4
23	West Bengal	3
Total		348

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 4569 FOR ANSWER ON 19TH MARCH, 2026 REGARDING “EDIBLE OIL AND OILSEED PROCESSING CAPACITY”

State-wise details of Oil Palm Processing Mills

S. No.	Name of the State	Location	Agency	Capacity (MT/hr)
1	Andhra Pradesh (15 mills)	Peddapuram, Kakinada (D)	Patanjali Foods Pvt. Ltd.	75+30
2		Ampapuram, Krishna (D)	Patanjali Foods Pvt. Ltd	50+5
3		Ch. Pothipalli, Eluru (D)	Godrej Agrovet Ltd.	60
4		Chintampalli, Chintalapudi, Eluru (D)	Godrej Agrovet Ltd.	70
5		Sitanagaram, Chintalapudi, Eluru (D)	Godrej Agrovet Limited	60.0
6		Janagareddigudem, Eluru (D)	Navabharat Agro Products Ltd	180
7		Yernagudem, Tadepalli gudem, Eluru (D)	3F Oil Palm Ltd.	60
8		Ayyavaram, East Godavari (D)	3F Oil Palm Ltd.	30
9		Kothapeta, Nellore (D)	3F Oil Palm Pvt. Ltd.	10.0
10		Pedavegi, Eluru (D)	APOILFED	24
11		Garividi, Vizainagaram (D)	Radhika Vegetable Oils Pvt. Ltd	25
12		Tekarankandi, Kurupam, Parvathipuram Manyam (D)	Lakshmi Balaji Oils Pvt. Ltd.	15
13		Buchaiahpetta, Anakapalli (D)	Santhi Oilpalm Ltd.	7
14		Lingalavalsa, Srikakulam (D)	Sri Srinivasa Palm Oil Mill	30
15		Konaseema (D)	Sarve Sai Edible Oils Ltd.	5
16	Goa	Gomal Velguem Via Khadki Valpoi Sattari, North Goa (D)	Godrej Agrovet Ltd.	2.5
17	Karnataka (03 mills)	Gangavathi, Koppal (D)	3F Oil Palm Ltd.	5
18		Kabini, Mysore (D)	Govt. of Karnataka	2.5
19		Harihara, Davanagere (D)	Kalpavriksha Oil Palm Pvt. Ltd.	5
20	Kerala	Yeroor, Bharatheepuram, Kollam (D)	Oil Palm India Limited.	20
21	Odisha	Daspalla, Nayagarh (D)	Vaidehi Palms Pvt. Ltd	5
22	Tamil Nadu	Varanavasi, Kanchipuram (D)	Godrej Agrovet Ltd.	2.5
23	Telangana (02 mills)	Aswaraopet, Aswaraopet, Bhadradi Kothagudem (D)	TSOILFED	30
24		Kothagudem (D)	TSOILFED	90
25	Arunachal Pradesh (02 mills)	East Siang (D)	Patanjali Foods Pvt. Ltd.	5.0
26		Dibang Valley (D)	3F Oil Palm Ltd.	10.0
27	Mizoram	Bukvannei, Kolasib (D)	Godrej Agrovet Ltd.	5.0
	Total	27 Processing Mills with capacity of 918.50 MTH		